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ITEM NO.105

COURT NO.4

SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4649 OF 2002

M/S SHAKTHI SEEDS PVT. LTD.

Appellant (s)

VERSUS

DY. COMMNR. (ct) & ANR.

Respondent(s)

(With office report)

Date: 25/04/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. C.S.N. Mohan Rao,Adv.

For Respondent(s)

Mr. Manoj Saxena,Adv.

Mr. Rajnish K. Singh,Adv.

Mr. T.V. George,Adv.

UPON hearing counsel the Court made the following

O R D E R

List on 26.4.2007.

(Ganga Thakur)

PS to Registrar

(Vijay Aggarwal)

Court Master